GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3890

TO BE ANSWERED ON THE 06TH APRIL, 2022/ CHAITRA 16, 1944 (SAKA)

GRANTS-IN-AID TO TIBETAN REFUGEES

3890. SHRI SUJEET KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the ₹ 40 crore funds released to Central Tibetan Refugees Committee (CTRC) during last five years for the purpose of resettlement of such refugees, year-wise;
- (b) whether there is any plan to release a second tranche of such funds, if so, the details thereof, and by when, if not, the reasons therefor and other alternative arrangements in place to provide assistance to Tibetan refugees in India; and
- (c) whether there is any plan to update/review/revise the Tibet Rehabilitation Policy of 2014, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) The scheme provides for an annual grant of ₹ 8 crore to Central Tibetan Relief Committee(CTRC) to meet the administrative expenses of Settlement Offices and social welfare expenses for Tibetan refugees staying in Tibetan settlements spread across 12 States/UT in the country. The entire amount of ₹ 40 crore(₹ 8 crore per annum) from 2016-17 to 2020-21 for this scheme has been released/reimbursed to the CTRC.

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- (b) Yes. The scheme has been further extended for five years from 2021-22 to 2025-26. An amount of ₹ 8 crore to Central Tibetan Relief Committee (CTRC) has been released for the year 2021-22.
- (c) The Tibetan Rehabilitation Policy of 2014 is reviewed in consultation with all the concerned stake holders i.e. State/Central Departments.